

ITEM NO.16

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 10-02-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.
Mr. Keshav Mittal, Adv.
Mr. Anurag Kulharia, Adv.

For Respondent(s) :

Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Mr. Sanklap Suman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP has been dismissed with regard to respondent No.34
vide Hon'ble Judge in Chambers' order dated 23.04.2018.

Earlier Ld. counsel for rest of the respondents has
been designated as Senior Advocate.

Respondent Nos.16, 21, 25 and 33 have been served with
alternative arrangement notice but none has entered
appearance.

Ld. counsel for the appellant is granted four weeks'
time to take appropriate steps in respect of deceased
respondent Nos.4, 6, 10 and 15.

contd....

Respondent Nos.3 and 22 have expired. Application seeking substitution has already been dismissed vide Hon'ble Judge in Chambers' order dated 20.12.2024.

Ld. counsel for the appellant has filed fresh particulars for service on respondent Nos.14 and 24. Registry to issue fresh alternative arrangement notice on them.

Respondent Nos.1, 2, 5, 7 to 9, 11 to 13, 17 to 20, 23, 26 to 32, 35 and 36 are duly represented now.

List again on 21.03.2025. Counter affidavit, if any, be filed in the meantime.

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SUJATA SINGH
Registrar